

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
COURT - IV**

**ITEM No. 128  
IB-2900/(ND)/2019**

**IN THE MATTER OF:**

GitashaKhanna&Ors.

....Applicant

Vs.

Aegis Value Homes Ltd.

....Respondent

**Order under Section 7 of IBC**

**Order delivered on 02.07.2021**

**Coram:**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant :

For the Respondent :

**ORDER**

None for the applicant. Applicant is directed to comply the order dated 29.04.2021.

List on 18.08.2021.

**Sd/-  
SUMITA PURKAYASTHA  
MEMBER (T)**

**Sd/-  
DR. DEEPTI MUKESH  
MEMBER (J)**

Vaishali – 02.07.2021